Annexure-7
Name of the corporate debtor: CEEBUILD COMPANY PRIVATE LIMITED; Date of commencement of CIRP 17.02.2022; List of creditors as on: 18.05.2022

List of operational creditors (Government dues)

Sl.	Details of claimant	Details of claim received		Details of claim admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if		
	Department	Governme nt		Amount claimed			Whether related party?	% of voting share in CoC, if applicable	contingent claim	any mutual dues, that may be set- off	claim under verification	l	any
1	ESI Corporation	Central	03.03.2022	95,242.00	63,243.00	Statutory Dues	NA	-	-	-	_	31,999.00	
2	Assistant Commissionerate of CGST & Central Excise	State	22.04.2022	14,47,36,025.00	14,47,36,025.00	Statutory Dues	NA	_	-	-	_	-	